

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

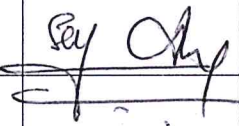
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

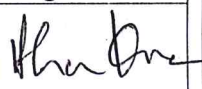
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 23/10/HDB//2017
NAME OF THE COMPANY	Blossoms Oils & Fats Limited
NAME OF THE PETITIONER(S)	Blossoms Oils & Fats Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith for (Indian Bank) Adv.		9908011277	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Praveen Kumar (IOB)	Adv.	9618131713	

ORDER

Heard.  Shri V.K. Sajith, Ld. Counsel for Petitioner and Shri B. Praveen Kumar for IOB and Shri TSN Raja, Liquidator.

Shri TSN Raja, Liquidator sought time for two days to file Amendment C.A.

Post the matter on 16.11.2017.

  
Member (T)

  
Member (J)